

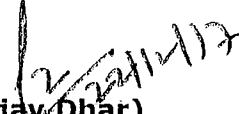
**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**

O R D E R

No. 1245 Dated 22/12/2017

All Munsiffs of Jammu Province including the officers posted in Leave Reserve in High Court Wing, Jammu are hereby nominated for attending *One day Orientation Programme on Fair and Speedy Trial in Civil and Criminal Cases* scheduled to be held in the Lecture Hall of J&K, State Judicial Academy, Janipur, Jammu on 23rd of December, 2017 (Saturday) at 9.30 a.m. sharp.

By Order.


(Sanjay Dhar)
Registrar General

No. 53768-75/17 Dated: 22/12/2017

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice M.K. Hanjura (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).

.....for information of His Lordship.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.
6. Registrar Judicial, High Court Wing, Jammu.
7. All Principal District & Sessions Judges of Jammu province.
.....for information and further n/a.
8. CPC, e-Courts, High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.


Registrar General